

THE GAUHATI HIGH COURT AT GUWAHATI
(The High Court of Assam: Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.XI-09/2022/235/RC Dated, Guwahati, the 5th December, 2022

**LIST OF HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUB-ORDINATE CIVIL AND CRIMINAL COURTS OF MIZORAM**

In exercise of the power vested under section 15 of the Act XII of 1887 (The Bengal, Agra and Assam Civil Court, Act) the Gauhati High Court is pleased to declare the following days to be observed as closed holiday during the year 2022 in all the Civil and Criminal Courts in Mizoram Sub-ordinate to Gauhati High Court.

<i>New Year Holidays</i>	-	<i>2nd January to 6th January</i>	-	<i>Monday to Friday</i>	-	<i>5 days</i>
<i>Missionary Day</i>	-	<i>11th January</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Republic Day</i>	-	<i>26th January</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>State Day</i>	-	<i>20th February</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Chapchar Kut</i>	-	<i>3rd March</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Holi</i>	-	<i>8th March</i>	-	<i>Wednesday</i>	-	<i>1 day</i>
<i>Good Friday</i>	-	<i>7th April</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>Buddha Purnima</i>	-	<i>5th May</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>YMA Day</i>	-	<i>15th June</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Id-uz-Zuha</i>	-	<i>29th June</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Remna Ni</i>	-	<i>30th June</i>	-	<i>Friday</i>	-	<i>1 day</i>
<i>MHIP Day</i>	-	<i>6th July</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Independence Day</i>	-	<i>15th August</i>	-	<i>Tuesday</i>	-	<i>1 day</i>
<i>Prophet Mohammed's Birthday (Id-e-Milad)</i>	-	<i>28th September</i>	-	<i>Thursday</i>	-	<i>1 day</i>
<i>Mahatma Gandhi's Birthday</i>	-	<i>2nd October</i>	-	<i>Monday</i>	-	<i>1 day</i>
<i>Diwali (Deepavali)</i>	-	<i>12th November</i>	-	<i>Sunday</i>	-	<i>1 day</i>
<i><u>Winter Vacation</u> including Christmas festival</i>	-	<i>21st to 29th December</i>	-	<i>Thursday to Friday</i>	-	<i>7 days</i>

N.B. :-

- (1) In addition to aforesaid holidays all Courts shall remain closed on such days as are observed as local holiday in Executive Offices and also on days which are observed as Public holidays U/S 25 of the Negotiable Instrument Act, 1881 (XXV of 1881) and also the Courts shall remain closed on such days declared as holiday by the State Govt. of Mizoram.
- (2) If any of the holidays for festivals notified above does not fall on the day notified, necessary modification changing the date will be issued in due time.
- (3) All the Subordinate Civil and Criminal Courts will remain closed on 2nd and 4th Saturdays of each month. The Courts will function from 9:30 a.m. to 4:00 p.m..
- (4) The Sub-ordinate Civil and Criminal Courts will enjoy either the holidays declared by the High Court or the holidays declared by the State Govt. of Mizoram on the same occasion falling on two different dates.

By Order etc.

R. A. Toppadkar
05.12.22

REGISTRAR (JUDICIAL)

**LIST OF RESTRICTED HOLIDAYS DURING THE YEAR 2023 IN RESPECT OF THE
SUB-ORDINATE COURTS OF MIZORAM**

Holiday	Date	Mizo Month	Day of the week
Swami Dayananda Saraswati's Birthday	15 th February	Ramtuk Thla	Wednesday
Ram Navami	30 th March	Vau Thla	Thursday
Onam or Thiru Onam day	29 th August	Thitin Thla	Tuesday
Janmashtami (Smarta)	6 th September	Mimkuti Thla	Wednesday
Ganesh Chaturthi	19 th September	Mimkuti Thla	Tuesday
Bhai Duj	15 TH November	Sahmulphah Thla	Wednesday
Guru Teg Bahadur's Mortyrdom Day	24 th November	Sahmulphah Thla	Friday

By Order etc.

R. A. Tapa
05.12.22

REGISTRAR (JUDICIAL)